

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2325
ANSWERED ON:23.08.2013
EMERGENCY AMBULANCE SERVICES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status and essential features of emergency medical transport facilities including 108 Emergency Ambulance Services in the country;
- (b) the pattern adopted for financing the project along with the funds/financial assistance provided by the Government for the purpose during each of the last three years and the current year, State/UT-wise;
- (c) the names of the States which have modified or discontinued the scheme;
- (d) whether the Government has received any proposal from the State/UT Government including Gujarat for financial assistance for further implementation of the scheme; and
- (e) if so, the details thereof and the current status of the proposals, States/ UTs-wise?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): Under the National Rural Health Mission (NRHM), financial support is provided to States/UTs to strengthen their health systems including for emergency medical transport of patients based on the requirement posed by the State/UTs in their Programme Implementation Plans. Under the NRHM, Dial 108 ambulance service is primarily designed to transport patients of critical care, trauma and accident victims etc requiring emergency response. 102 Ambulance is another patient transport service but not necessarily geared for emergency response. The present status of patient transport including 108 Emergency Ambulance Services supported under NRHM in the country is placed at Annexure -1.

(b): Under NRHM, the capital cost for Dial 108 is fully supported while the operational cost is supported on a diminishing scale of 60 % in the first year, 40 % in the second year and 20% from third year onwards. The funds/financial assistance approved for the purpose during each of the last three years and the current year, State/UT wise has been enclosed as Annexure -II.

(c): Public Health is a State subject. The Central Government is not aware of any state which has modified the scheme. However, few States have not branded them as National Ambulance Services.

(d) & (e): Proposals have been received from most States/UTs for implementation of the scheme in their Programme Implementation Plans in the current year. However, Gujarat has not proposed any amount for Emergency Response Services in the current financial year. The details and the current status of the proposals have been enclosed as Annexure III.